

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO. 2321
ANSWERED ON 16.12.2024

PROGRESS OF JJM IN RAIGARH, MAHARASHTRA

2321 # SHRI DHAIRYASHIL MOHAN PATIL:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether it is a fact that out of 1,422 projects sanctioned under Jal Jeevan Mission (JJM) in Raigarh district, only 310 projects have been completed, the current status of the remaining 1,112 projects;
- (b) the steps being taken by Government to complete these pending projects on time;
- (c) whether Government has assessed the reasons for delay in these projects, and if so, the findings thereof; and
- (d) whether Government has set any specific timeline for early completion of these projects?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) Government of India is committed to make provision for safe & potable tap water supply in adequate quantity, of prescribed quality and on a regular & long-term basis to all rural households in the country. Towards this end, the Government of India launched the Jal Jeevan Mission (JJM), to be implemented in partnership with states/UTs including Maharashtra, in August 2019. Drinking water is a State subject, and hence, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes, including those under the Jal Jeevan Mission, lies with State Governments. The Government of India supports the States by providing technical and financial assistance. As such details of individual projects/schemes for rural water supply are not maintained at Government of India level.

At the start of Jal Jeevan Mission, 2.70 lakh (49.22%) rural households were reported to have tap water connection in Raigad district of Maharashtra. Since then, additional 2.11 lakh rural households have been provided with tap water connections under JJM. Thus, as on 12.12.2024, out of 5.49 lakh households in Raigad district, around 4.81 lakh (87.63%) households are reported to have tap water connection.

(b) To expedite the planning and implementation, as well as monitoring and handhold States/ UTs including Maharashtra, Government of India has taken number of steps to plan and implement

JJM in the whole country which *inter alia* includes discussion and finalization of annual action plan (AAP) in consultation with States/ UTs, regular review of planning and implementation, workshops/ conferences/ webinars for capacity building and knowledge sharing, field visits by multi-disciplinary team to provide technical support, etc. To bring transparency and effective monitoring, an online 'JJM dashboard' has been created, which provides State/ UT, district and village-wise progress as well as status of provision of tap water supply to rural homes.

(c) As reported by Government of Maharashtra, some projects are delayed due to unavailability of land and local disputes.

(d) As per recent review meeting held with all the States/UTs, the saturation timeline committed by the State of Maharashtra is March, 2026.
